

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 21 FEB 1995

APPLICATION NO: 573 of 1995.

APPLICANTS:- Sri.B.Shekhar Shetty and 16 Others.,

V/S.

RESPONDENTS:- Deptt. of Posts, M/o. Communications, New Delhi
and Others.,

To

1. Sri.M.Raghavendra Achar, Advocate, No.1074 & 1075,
Fourth Cross, Second Main, Sreenivasa Nagar,
Bangalore-560 050.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 13-02-1995.

Issued on
21/02/95

OC

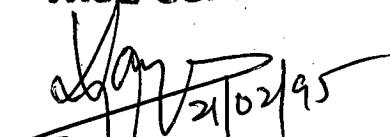
for

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

Sri B. Shekar Shetty & Ors v/s. D/o. Posts, M/o. Communications,
OA No. 573/95 New Delhi

Date	Office Notes	Orders of Tribunal
	K W CH	<p><u>OKS(VC)/TVR(MA)</u> 13-2-1995</p> <p>It is well settled that one cannot claim 2 D.As at a time and that is the only point raised in this application. Hence, this application is dismissed at the admission stage itself after having heard Shri M.R. Achar very elaborately.</p> <p>Sd/- Sd/-</p> <p>(T.V. RAMANAN) (P.K. SHYAMSUNDAR) MEMBER(A) VICE CHAIRMAN</p> 

TRUE COPY

21/02/95
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore